

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:679
ANSWERED ON:24.11.2009
ARBITRATION IN ROAD PROJECTS
MUTTEMWAR SHRI VILAS BABURAO

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether a large number of cases relating to road projects are involved in arbitration;
- (b) if so, the number of such cases presently under arbitration and the cost incurred thereon;
- (c) whether the road development work is being delayed owing to the delay in the settlement of arbitration cases; and
- (d) the steps taken/proposed to be taken by the Government to expedite the arbitration proceedings and settle all the pending cases?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH)

- (a) Yes, Sir.
- (b) 163 cases relating to road projects are presently under Arbitration. Uptill now no amount in these cases has been released as they are ongoing.
- (c) No, Sir.
- (d) The Government has constituted a Committee headed by Shri B. K. Chaturvedi, Member, Planning Commission to examine and make recommendations on various issues concerning implementation of National Highway Development Project including fast tracking of Dispute Resolution.